

SHRI DAHYABHAI V. PATEL: May I know if there is one committee or different committees for different items of export?

SHRI N. KANUNGO: There is one committee.

SHRI DAHYABHAI V. PATEL: May I know the personnel of the Committee?

SHRI N. KANUNGO: The Chairman is Dr. Muranjan and the Member is Mr. S. R. Sen of the Planning Commission.

श्री विमलकुमार मन्नालालजी चौरशिया :
क्या श्रीमान् यह बतलायेंगे कि क्या इस कमेटी ने अभी तक कोई एक्स्पॉन्सिव स्टडी करके कोई रिपोर्ट दी ? दूसरे यह कि काटन टेक्सटाइल को जो रिपोर्ट उन्होंने दी वह शासन को कब दी ? तीसरे यह कि क्या उनका फेज्ड प्रोग्राम है कि कौन कौन सी इन्डस्ट्री को क्रमशः लेना चाहते हैं ? यह सब बतलाने का क्या माननीय मंत्री जी कष्ट करेंगे ?

श्री एन० कानुनगो : यह तो एक एक करके लेते हैं । काटन टेक्सटाइल के बारे में जो रिपोर्ट उन्होंने दी थी वह करीब जुलाई १९६३ में पेश की थी । अभी यह कमेटी साइल सीड्स एन्ड साइल प्रोडक्शन की जांच कर रही है ।

•278. [The questioner (Shri Sundar Mani Patel) was absent. For answer, vide cols. 2124 infra.]

ALLOTMENTS FOR HOUSING SCHEMES

•279. SHRI DEOKINANDAN NARAYAN: Will the Minister of WORKS, HOUSING AND REHABILITATION be pleased to state:

(a) the allotments made to various States for housing schemes for the Third Five Year Plan period; and

(b) the amounts allotted to the States for the first two years of the Plan and the amounts actually utilised by the States during that period?

THE DEPUTY MINISTER IN CHARGE,
MINISTRY OF WORKS, HOUSING AND REHABILITATION (SHRI P. S. NASKAR):

(a) and (b) A statement giving the required information if placed on the Table of the Sabha.

STATEMENT

Third Plan allocations, Central assistance allocated to State Government during 1961-62 and 1962-63, and the amounts actually drawn by them in the first 2 years of the Third Plan under the Housing Schemes.

(Rupees in lakhs)

Name of State	Central assistance allocated for Third (1961-66)	1961-62		1962-63		Total allocations in 2 years (1961-63)	Total amount drawn in 2 years (1961-63)
		Allocations made	Amount drawn	Allocations made	Amount drawn		
Andhra Pradesh . . .	583.00	89.04	56.07	58.19	47.90	147.23	103.97
Assam] . . .	167.00	26.29	17.62	15.16	7.26	41.45	24.88
Bihar . . .	655.00	106.40	98.29	88.81	79.80	195.21	178.09
Gujarat . . .	934.25	157.60	129.95	133.48	61.28	291.08	191.23

Name of State	Central assistance allocated for Third plan (1961-66)	Rupees in lakhs.						
		1961-62		1962-63		Total allocations in 2 years (1961-63)	Total amount drawn in 2 years (1961-63)	
		Allocations made	Amount drawn	Allocations made	Amount drawn			
Jammu and Kashmir	185.25	33.35	22.13	23.22	16.83	56.57	38.96	
Kerala	301.72	41.50	33.87	40.24	34.28	81.74	68.15	
Madhya Pradesh	534.51	76.77	64.85	77.72	77.49	154.49	142.34	
Madras	845.34	202.13	179.72	160.30	106.99	362.43	286.71	
Maharashtra	1635.59	345.39	371.74	251.48	145.96	596.87	517.70	
Mysore	534.00	88.05	68.36	85.45	64.73	173.50	133.09	
O	224.57	49.27	43.44	34.07	20.59	83.34	64.03	
Punjab	283.00	48.93	43.40	38.79	33.46	87.72	76.86	
Rajasthan	446.00	54.35	49.38	81.70	57.20	136.05	106.8	
Uttar Pradesh	1160.27	251.97	232.80	110.87	47.12	362.84	279.92	
West Bengal	980.25	242.50	144.32	171.68	63.17	414.18	207.49	
TOTAL :	9469.75	1813.54	1555.94	1371.16	864.06	3184.70	2420.00	

SHRI DEOKINANDAN NARAYAN: May I say that from the statement it appears that every State has been drawn far less practically from the allotted amounts given by the Central Government? May I know the reason?

SHRI P. S. NASKAR: The reason is this. It is a fact that the housing programme is lagging behind because the State Governments are not giving it priority as they are giving to other development schemes in the various States.

SHRI DEOKINANDAN NARAYAN: May I know if any State has utilised this housing amount for other purposes and, if so, which are the States and how far those amounts were utilised by them for other purposes?

SHRI P. S. NASKAR: I have not got the exact information as to whether the money allotted for housing has been utilised for other development work.

SHRI N. M. LINGAM: In view of the importance of housing in our scheme of national reconstruction, what steps do the Government propose to take to give a push to the entire programme in the coming years?

SHRI P. S. NASKAR: As the hon. House knows, at the end of 1962 we had the emergency and the State Governments could not give all the priority that was necessary for housing. Recently from the Government of India, that is in the Ministry of W.H. and R., we have requested the various State Governments to give this more and proper priority in the rest of the year of the Third Plan.

SHRI K. SANTHANAM: May I know if the Government are aware that the non-utilisation of the funds is due to the radical defects in the housing scheme, themselves?

SHRI P. S. NASKAR: We have not had so much complaint about the social housing scheme for which the Centre gives assistance.

SHRI LOKANATH MISRA: May I know if the Minister does not get any report from the States as to whether the money is properly utilised or not?

SHRI P. S. NASKAR: Whatever money is spent by the State Governments for housing, definitely they are properly utilised. There are checks regarding the utilisation of the money,

SHRI M. M. GOVINDAN NAIR: May I know whether the Ministry has found out from the States why they are not utilising the funds. What is the impediment in the way of utilising this money for the housing schemes?

SHRI P. S. NASKAR: The State Governments are giving priority to other development work and unless the State Governments made allocations from their own funds, Central assistance does not come there. So the State Governments have been requested recently to give more priority to housing as against other development work.

श्री विमलकुमार मन्नालालजी चौराशिया :
क्या श्रीमान् यह बतलाने का कष्ट करेंगे कि यह जो रकम आपने बजट में रखी थी, जिसका कि स्टेट्स ने उपयोग नहीं किया, तो क्या यह स्टेट्स के इनीशियेशन पर रखी थी या आपने ही उनके लिये निर्धारित कर दी थी ?

SHRI P. S. NASKAR: After joint consultation.

SHRI B. K. GAIKWAD: What is the contribution of the States and what is the contribution of the Centre? From the statement it appears that except Maharashtra no State has completely drawn the amounts. May I know the reason as to why there was no demand for housing?

SHRI P. S. NASKAR: The amount from the Central assistance quota is only released when a demand is made by the various State Governments. As and when they make demands, the amounts are released.

SHRI AKBAR ALI KHAN: What is the percentage—how much from the Centre and how much from the States?

SHRI P. S. NASKAR: If you permit me I will give the details. The total provision in the Third Plan is 182 crores—Rs. 122 crores from the plan resources and Rs. 60 crores from the L.I.C. Out of the Plan allocation of Rs. 122 crores for the various States Rs. 80.59 is provided for in the Plans of the State Governments. On the top of it about Rs. 19.40 crores are there for land acquisition and slum clearance and the Central assistance for the four social housing schemes, i.e. the low-income groups etc. is Rs. 75.29 crores and 100 per cent, is provided by the Central Government. For slum clearance schemes, whatever the State Government may give the Centre gives three times that amount.

SHRI DEOKINANDAN NARAYAN: May I know what part of the allotted amount was meant for rural areas and how far that amount is utilised up to now?

SHRI P. S. NASKAR: I have not got the break-up of the various housing schemes.

SHRI CHANDRA SHEKHAR: Is it a fact that the worst performance in this respect has been that of Uttar Pradesh?

SHRI P. S. NASKAR: The statement is there and whatever opinion the hon. Member wants to form, he can form from it.

•280. [Transferred to the 3th March 1964].

THERMAL POWER PLANTS

•281. SHRI DAYALDAS KURRE: Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) the Statewise number of thermal power plants;